CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

KAVVERI TELECOM PRODUCTS LIMITED ('KTPL '/ 'the Target Company')

Registered Office: Plot No. 31-36, Ist main,2nd Stage, Arakere Mico Layout, Banerghatta Road, Bengaluru – 560076
Tel: +91 80 41215999-61, 41215963, Fax: +91 80 41215966

This corrigendum to the Public Announcement to the shareholders of the Target Company is being issued by Anand Rathi Advisors Limited ("Manager to the Offer"), on behalf of Mr. C. Shivakumar Reddy (Mr. Chennareddy Shivakumar Reddy), Mrs. R. H. Kasturi (Mrs. Rajupeta Hanumanthareddy Kasturi) and Ms. C. Uma Reddy (Ms. Chennareddy Uma Reddy) (hereinafter referred to as the "the Acquirers") in compliance with, the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("SEBI (SAST) Regulations") and subsequent amendments thereto, in continuation of, and in conjunction with, the Public Announcement published on February 07, 2011 ("PA") issued to the shareholders of the Target Company.

The shareholders of the Target Company are requested to note the following with respect to the Open Offer:

1. The Revised Schedule of Activities

Activities	Original Schedule Day and Date	Revised Schedule Day and Date
Date of Public Announcement	Monday, February 07,2011	Monday, February 07,2011
Specified date *	Friday, February 18, 2011	Friday, February 18, 2011
Last date for announcement of a competitive bid	Monday, February 28,2011	Monday, February 28,2011
Date by which Letter of Offer will be posted to shareholders	Friday, March 18, 2011	Tuesday, May 03, 2011
Date of Opening of the Offer	Monday, March 30, 2011	Friday , May 06, 2011
Last date for revising the offer price / number of Shares	Wednesday, April 06, 2011	Friday, May 13, 2011
Last date for withdrawing acceptance from the Offer	Wednesday, April 13, 2011	Friday, May 20, 2011
Date of Closure of the Offer	Monday, April 18, 2011	Wednesday, May 25, 2011
Date of communicating rejection / acceptance and payment of consideration for applications accepted	Monday, May 02, 2011	Wednesday, June 08, 2011

2. Infrequently traded

The Target Company is listed on Bangalore Stock Exchange (BgSE) and it is infrequently traded on Bangalore Stock Exchange (BgSE).

3. Pricing

In accordance with regulation 20(4) , 20(5) and 20(11) (ii) of the Regulations, the Offer Price per Equity Share is higher of the following:

Sl.No.	Particulars	Price (in ₹ Per Share)
(a)	Negotiated Price under the Agreement	N.A.
(b)	Highest Price paid by the Acquirers for acquisition, including by way of allotment in a public or rights or preferential issue during the twenty six week period prior to the date of Public Announcement	113/-
(c)	Average of high / low of the closing price for every week for the last 26 weeks preceding the date of the Board Meeting authorizing Preferential Allotment	96.74/-
(d)	The average high/low for the last two weeks preceding the date of the Board Meeting authorizing Preferential Allotment	116.47/-
(e)	**Other Financial Parameters***	
	Return on Net Worth (%)	21.79
	Book Value per Share (₹)	89.62/-
	Earning per Share (₹)	14.07/-

Price Earning Multiple for the Target Company is 4.2 and for the Industry is 22.7 **(Source Capital Market Vol XXV/24 January 24- February 06, 2011)**.

In view of the above, the Offer price of ₹ 116.47/-per fully paid up equity share is justified as per the Regulation 20 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997.

*As on September 30, 2010.

4. Para 1.3 of PA and 3.1.3 of Draft Letter of Offer must be read as

The Board of Directors of the Target Company ("Board") at its meeting held on February 02, 2011 have issued and allotted 40,00,000 equity shares of the face value of ₹10/- each fully paid up at a price of ₹ 113/- per equity share (including premium of ₹103/-per equity share) on a preferential issue basis ("Preferential Issue)") to Mr. C. Shivakumar Reddy, Mrs. R. H. Kasturi and Ms. C. Uma Reddy. The Target Company has also issued 30,00,000 warrants convertible into equal no. of equity shares of the face value of ₹ 10/- each fully paid up at a price of ₹ 113/ - per equity share (including premium of ₹ 103/-per equity share) on a preferential issue basis ("Preferential Issue)") to Mr. C. Shivakumar Reddy, Mrs. R. H. Kasturi, Ms. C. Uma Reddy M/s Nova Investments, M/s R S Electronics, M/s Star Towers and Mrs. Girija Annadur Gomadam on February 02, 2011. The equity shares issued under preferential issue are subject to "lock-in" as per the Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements)Regulations, 2009 and subsequent amendments thereto ("SEBI ICDR Regulations"). The Target Company has received "in principle" approval from the National Stock Exchange ("NSE") vide their letter no. NSE/LIST/155312-R dated January 05, 2011 and Bangalore Stock Exchange ("BgSE") vide their letter no. 03/BSS/456 dated January 24, 2011 for the aforesaid Preferential Issue.

Mr. C. Shivakumar Reddy, Mrs. R. H. Kasturi, Ms. C. Uma Reddy, M/s Nova Investments, M/s R S Electronics, M/s Star Towers and Mrs. Girija Annadur Gomadam have given their undertaking and confirmation to the Target Company that they will not exercise the options to convert warrants into equity shares till the Open Offer is completed in accordance with SEBI (Substantial Acquisition of Shares & Takeover) Regulations, 1997.

5. Since incorporation Mr. C. Shivakumar Reddy, Mrs. R. H. Kasturi, Ms. C. Uma Reddy are promoters of the Target Company and there is no change in promoters since incorporation.

The other terms and conditions of the Offer remain unchanged. Terms used but not defined in this Corrigendum shall have the same meaning as assigned in the PA.

The Acquirers accept full responsibility for the information contained in this Corrigendum and also accept responsibility for the obligations of the Acquirers as set out in the Regulations.

This Corrigendum is expected to be available on the SEBI website at www.sebi.gov.in.,

For further details, please refer to the Letter of Offer.

This Corrigendum to Public Announcement is issued by Manager to the Offer on behalf of the Acquirers.

MANAGER TO THE OFFER

ANANDRATHI

Anand Rathi Advisors Limited

11th Floor, Times Tower, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai – 400 013
Tel: +91 22 4047 7000, **Fax:** +91 22 4047 7070
Email: ktpl.openoffer@rathi.com **Website:** www.rathi.com
Contact Person: Mr. Jitendra Verma, SEBI Registration No.: MB / INM000010478

Place: Bengaluru **Day & Date: Friday, April 29, 2011**